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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 162-168 of 2017 in C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: **Virendra R Gandhi & Ors.**

V/s.

Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act: **Section 241-242 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Parth Contractor	Adv	Original R 2,4,5	<u>Parth</u>
2.	Raheel Patel	Advocate	Respondent Nos 10,11	<u>Raheel</u>
3.	Munishbhai Bhatt	Sr. Adv.		
4.	A. R. Sheth	Adv. & Solict.	Petition	<u>A. R. Sheth</u>
5.	PAVAN S. GODIAWALA	Advocate	R-3	<u>Pavan</u>
6.	SANDEEP SINGH			

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Advocate Mr. Raheel Patel present for Respondents no. 10 and 11. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singh present for Respondent no. 3.

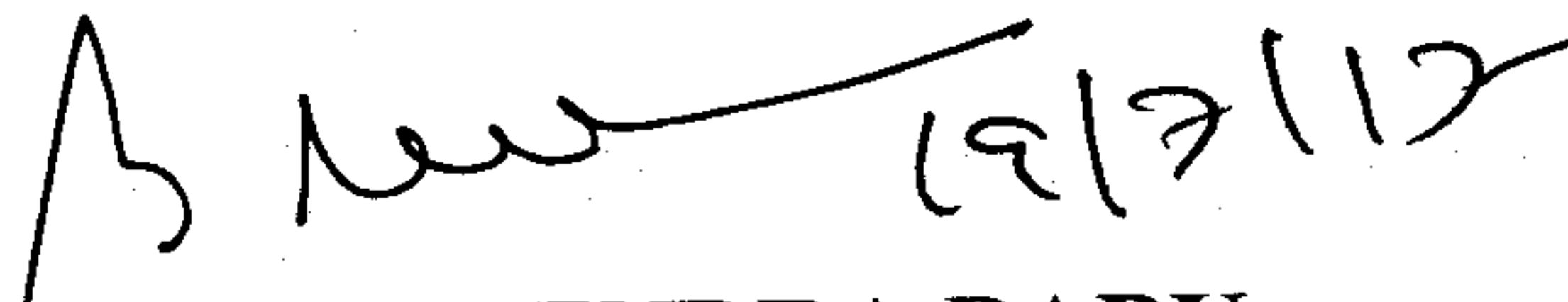
On behalf of petitioner Virendra R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of one set of Respondents Rajesh R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of other set of Respondents Devanshu R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

Parties shall continue to file report regarding the settlement in a sealed cover for every fortnight before the Registry.

List the matter 29.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of July, 2017.